

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR K BABU

Civil Appeal No(s). 1308-1310/2015

PREMA KUMARI

Appellant(s)

VERSUS

M/S S.N. STEEL AND TRADERS .

Respondent(s)

Date : 16-11-2018 These appeals were called on for hearing today.

For Appellant(s)

Ms Mukti Singh, Adv.
Mr Sunil Kumar Singh, Adv.
Mr. Ravindra Kumar, AOR

For Respondent(s)

Mr Vikas K Singh, Adv.
Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service in respect of respondent nos.2/1 and 2/2. Reminder be issued. However, ld. Counsel, Mr Vikas K Singh appearing on behalf of Mr T.N.Singh, Advocate-on-record appears for the respondents. Vakalatnama and counter affidavit be filed within four weeks time.

List again on 21.1.2019.

K BABU
Registrar